SUPPLEMENTARY CAUSE LIST

COURT NO. 43 HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

CLICK HERE FOR VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION				
AFTER NOTICE MISC. MATTERS								
	W.P.(C)-12421/2023 CM APPL. 48995/2023	SMT. NATHO & ORS. V/s DY. CONSERVATOR OF FOREST SOUTH	MUGHEES AHMED KHAN					
		OTHER DETAILS OF ADVOCATES: M A KHAN ADN ASSOCIATES(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DY. CONSERVATOR OF FOREST SOUTH(DCFSOUTHDELHI@GMAIL.COM, SDMSAKET@GMAIL.COM)()(RESPONDENT)						

SUPPLEMENTARY CAUSE LIST

COURT NO. 26 HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:

MEETING LINK: https://delhihighcourt.webex.com/meet/dhcecourtvc1

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

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cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION					
FRESH MA	FRESH MATTERS & APPLICATIONS								
	CRL.M.A. 6919/2025 In W.P.(CRL)-624/2018	DEEPA MITTAL V/s STATE & ORS	ALOK TRIPATHI, VIKAS, GAGAN GUPTA, SARTHAK KAROL, SONAKSHI SINGH						
		OTHER DETAILS OF ADVOCATES: ALOK TRIPATHI()(8377948979)(PETITIONER) VIKAS ROHTAGI(ROHTAGILAWASSOCIATES@GMAIL.COM)(9871242111)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK KAROL(SARTHAK@KAROLCHAMBERS.COM)(9810446054)(RESPONDENT) SONAKSHI SINGH(SONAKSHI1081@GMAIL.COM)(9711834225)(RESPONDENT)							

HIGH COURT OF DELHI 03.03.2025.

REGISTRAR (LISTING)